NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.08.2018**

NAME OF THE PARTIES: K. K. Construction
v/s.
Valecha Piletech Infra Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

29. C.P. (IB)- 296 (MB)/2018

Counsel for both sides present. Both the Counsels submit that they have entered into the Consent Terms and also initial payment has to be made and facilitate. List this matter on 23.08.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/